

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/2605/2020

This the 22nd day of April, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. DINESH SHARMA, MEMBER (A)**

1. Talat Waheed Banday, Aged 31 years, S/o Abdul Wahid Bandey, Resident of Buchpora, Srinagar and one another

.....Applicants

(Advocate:- Mr. M Y Bhat-**Not Present**)

Versus

1. State of Jammu and Kashmir through Commissioner cum Secretary to Government Agriculture Production Department, Civil Secretariat, Srinagar/Jammu and 2 ors

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Dinesh Sharma, Member-A)

The TA arises out of a SWP No. 1093/2016 (TA No. 62/2605/2020) wherein relief from Jammu and Kashmir State Agro Industries Development Corporation Limited has been sought. Jammu and Kashmir State Agro Industries Development Corporation Limited does not come within the jurisdiction of this Tribunal. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir.

**(DINESH SHARMA)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**